

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 688
TO BE ANSWERED ON 17.12.2018

Cases of death of tigers

688. SHRI ANAND SHARMA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the incidents of tiger deaths are rising in various National Parks and Tiger reserves due to poaching, road and rail accidents;
- (b) the details of the tiger deaths during the last three years including killing of tigers in Maharashtra and Odisha;
- (c) whether safe corridors for animals have been built alongside these reserves, if so, the details thereof; and
- (d) whether Government has any proposal to relocate the villages from the outskirts or near the boundaries of such reserves/National Parks?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) The incidents of tiger deaths due to poaching (including seizures) during the years 2015, 2016 and 2017 are 21, 41 and 28 respectively, while due to road and rail accidents during the same period are 3, 5 and 2 respectively.
- (b) Details of tiger deaths from 2015 to 2017, including Maharashtra and Odisha, as reported by States, are as follows:

Sl. No.	State	2015	2016	2017
1.	Andhra Pradesh	-	-	1
2.	Arunachal Pradesh	-	1	-
3.	Assam	5	7	16
4.	Bihar	2	4	-
5.	Chhattisgarh	1	2	2
6.	Karnataka	15	17	16
7.	Kerala	6	5	2
8.	Madhya Pradesh	15	32	27
9.	Maharashtra	12	17	21
10.	Nagaland	-	1	-
11.	Odisha	1	1	1
12.	Rajasthan	1	4	1
13.	Tamil Nadu	6	8	3
14.	Telangana	-	2	-
15.	Uttarakhand	10	14	17
16.	Uttar Pradesh	4	4	8
17.	West Bengal	3	1	-
18.	Delhi	-	2 (seizure)	-
	Total	81	122	115

- (c) As per section 38 O (1) (g) of the Wildlife (Protection) Act, 1972, the National Tiger Conservation Authority has delineated 32 major tiger corridors across the country which are fine tuned and operationalised through site specific Tiger Conservation Plan mandated under section 38 V of the said Act.

- (d) 'The National Tiger Conservation Authority (Normative Standards of Tourism Activities and Project Tiger) Guidelines, 2012' issued under section 38 O (1) (c) of the Wildlife (Protection) Act, 1972 has an incentivized voluntary village rehabilitation plan which is funded under the ongoing Centrally Sponsored Scheme of Project Tiger on receipt of proposal from the States.
